

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 212**  
995/252/ND/2019

**IN THE MATTER OF:**

Pr. Commissioner of Income Tax -2

**.....APPLICANT/PETITIONER**

Vs.

M/s. Bij Buildcon (India) Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 08.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the RoC

: Asst ROC on behalf of ROC DELHI

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **10.07.2023.**

Sd/-  
**(Court Officer)**